

ITEM NO.51

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal (C) No(s). 7697/2024

(Arising out of impugned final judgment and order dated 15-02-2024 in SAD No. 719/2023 passed by the High Court Of Judicature At Allahabad)

**CHANDRA SHEKHAR AZAD AGRICULTURAL
AND TECHNICAL UNIVERSITY, KANPUR & ORS.**

Petitioner(s)

VERSUS

JAVED BAHAR & ANR.

Respondent(s)

**(I.R. and IA No.77072/2024-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.77071/2024-EXEMPTION FROM FILING O.T.
and IA No.77075/2024-PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 77072/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 139792/2024 - EXEMPTION FROM FILING O.T.
IA No. 77071/2024 - EXEMPTION FROM FILING O.T.
IA No. 139787/2024 - INTERVENTION/IMPLEADMENT
IA No. 77075/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)**

WITH

Diary No(s). 12869/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 109435/2024

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
109436/2024**

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 109437/2024

**FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
109438/2024**

FOR impleading party ON IA 190868/2024

FOR INTERVENTION/IMPLEADMENT ON IA 190868/2024

FOR EXEMPTION FROM FILING O.T. ON IA 190870/2024

**IA No. 109438/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**IA No. 109436/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 109435/2024 - EXEMPTION FROM FILING O.T.

IA No. 190870/2024 - EXEMPTION FROM FILING O.T.

IA No. 190868/2024 - INTERVENTION/IMPLEADMENT

IA No. 109437/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 02-09-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA**

For Petitioner(s) Mr. P.S Patwalia, Sr. Adv.
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Mr. Purnendu Bajpai, Adv.
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Ms. Devshi Chand, Adv.
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For Respondent(s) Mr. Manoj K. Mishra, AOR
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Mr. Vinay Rai, Adv.
Mr. B.p. Singh Parihar, Adv.
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Ms. Vuzmal Nehru, Adv.
Mr. Amulya Dev, Adv.

Ms. Garima Prashad, A.A.G.
Dr. Vijendra Singh, AOR
Ms. Apurva Mahndiyan, Adv.
Ms. Nikita Tiwari, Adv.

Mr. Shail Kumar Dwivedi, AOR
Mrs. Vibha Dwivedi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. We are informed by the learned AAG that State has also filed the Special Leave Petitions being D. Nos. 39541, 39385, 39484 and 39885 of 2024.**
- 2. Let the instant petitions and above mentioned diary nos. be listed together (subject to removing the defects) after two weeks.**

**(KAPIL TANDON)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**